

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Deepa Mariappan for Adv. B. Dhanaraj	Counsel for Petitioner	Deepa
	Archana	R4	[Signature]
	Meera Mohideen	R5	[Signature]
	ROHAN RAJASEKARAN	Counsel for R1 - R3	[Signature]

ORDER

Counsel for petitioner present. Counsel for R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner prayed time for filing rejoinder. Time extended finally at request with a direction to the counsel for petitioner to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 05.10.2017 at 10.30 A.M.

—sd—  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc